

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A.25 of 1999
(O.A.1478/96)

Date of order : 26.3.99

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

UNION OF INDIA & ORS.

VS.

PRANAB KUMAR DUTTA

For the Department : Mr. S. Choudhury, counsel

For the Original applicant : Mr. B.C. Sinha, counsel

ORDER

This is an application for further extension of time to comply with the directions given by an earlier bench of this Tribunal in O.A.1478/96 in the matter of completing the disciplinary proceeding in respect of the applicant in the O.A. Further extension for two months was given by an order dated 20.11.98 in M.A.474/98 and the time was granted as last chance. This is the second time a prayer has been made for further extension.

2. I do not find any cause to further extend the delayed time.
3. The application is rejected. No order is made as to costs.


(S.N. MALICK)
VICE-CHAIRMAN

S.m.